

**IN THE COURT OF PRL. DISTRICT AND SESSIONS JUDGE AND I ADDITIONAL  
DISTRICT AND SESSIONS JUDGE, BENGALURU RURAL DISTRICT, BENGALURU**  
**Cause list dated 26.05.2021**

**MORNING SESSION**

1. R.A. 189/2020
2. R.A. 188/2020
3. M.A. 131/2020
4. M.A. 142/2020
5. M.A. 143/2020
6. R.A. 288/2020
7. M.A. 71/2020
8. Misc. 107/2019
9. R.A. 232/2020
- 10.R.A. 243/2020
- 11.M.A. 144/2020

12. S.C. 315/2019
13. S.C. 112/2020
14. CrI.Misc. 804/2021
15. Crime 483/2020

**AFTERNOON SESSION**

1. R.A.172/2013
2. R.A. 244/2013
3. R.A. 72/2014
4. R.A. 124/2015
5. R.A. 130/2015
6. R.A. 18/2016
7. R.A. 149/2016
8. R.A. 100/2017
9. M.A. 118/2012
- 10.L.A.C. 50/2019
- 11.R.A. 30/2014

- 12.CrI. Misc. 971/2018
- 13.SPL.C.121/2015
- 14.CRL.A.121/2018
- 15.CRL.A.13/2020

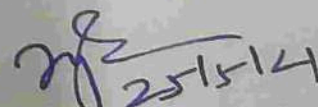
I/c PrI. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

<b>II Additional District &amp; Session Court Bengaluru Rural District, Bengaluru</b>		
<b>Cause List -26.05.2021</b>		
<b>Morning Session</b>		
<b>Sl</b>	<b>Case No.</b>	<b>Stage</b>
1	Spl. Case (SC/ST) Act 50/2009	Evidence
2	Spl. Case 15/2013	Evidence
3	Spl. Case 155/2014	Evidence
4	Spl. Case 54/2015	Evidence
5	Spl. Case 113/2015	Evidence
6	Spl. Case 150/2015	Evidence
7	Spl. Case 165/2015	Evidence
8	Spl. Case 205/2015	Evidence
9	Spl. Case 8/2016	Evidence
10	Spl. Case 22/2016	Evidence
11	Spl. Case 159/2016	Evidence
12	Spl. Case 228/2016	Evidence
13	Spl. Case 230/2016	Evidence
14	Spl. Case 216/2017	Evidence
15	Spl. Case 258/2017	Evidence
<b>Afternoon Session</b>		
16	Spl. Case 260/2018	Evidence
17	Spl. Case 390/2018	Evidence
18	Spl. Case 401/2018	Evidence
19	Spl. Case 535/2018	Evidence
20	Spl. Case 4/2019	Evidence
21	Spl. Case 63/2019	Evidence
22	Spl. Case 137/2019	Evidence
23	Spl. Case 187/2019	Evidence
24	Spl. Case 188/2019	Stage
25	Spl. Case 201/2019	Evidence
26	Spl. Case 217/2019	Evidence
27	Spl. Case 397/2019	Evidence
28	Spl. Case 154/2013	Judgment
29	Spl. Case 5/2013	313 Statement
30	CrI. Misc 649/2021	Orders
31	CrI. Misc 688/2021	Orders

II Addl. District & Session Court,  
Bengaluru Rural District, Bengaluru.

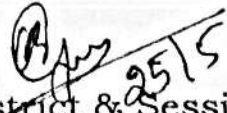
**THE LIST OF CASES POSTED BEFORE THE  
VI ADDL.DISTRICT & SESSIONS JUDGE  
CAUSE LIST DATED 26-05-2021**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
1. M.C.74/2020 2. R.A.116/2018 3. EX.150/2018 4. R.A.86/2021 5. M.A.51/2021 6. M.C.208/2020 7. M.C.62/2020 8. M.A.33/2018 9. R.A.161/2018 10. R.A.113/2019	1. CRL.R.P.14/2021 2. SC.20/2015 3. SC.207/2019 4. SC.208/2019 5. SC.144/2019
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
11. M.A.28/2019 12. R.A.228/2020 13. R.A.265/2020 14. EX.152/2018 15. EX.13/2019 16. R.A.131/2019 17. M.C.29/2020 18. R.A.72/2019 19. M.C.197/2020 20. R.A.176/2019 21. R.A.94/2021	6. SC.40/2021 7. CRL.MISC.778/2021 8. CRL.MISC.784/2021 9. CRL.MISC.787/2021

  
VI Additional District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

**IN THE COURT OF CHENNAPPA GOUDA**  
**7<sup>TH</sup> ADDL. DISTRICT AND SESSIONS JUDGE**  
**CAUSE LIST DATED: 26.05.2021**

<b><u>MORNING SESSIONS:</u></b>	<b><u>AFTERNOON SESSIONS</u></b>
<p><b><u>Arguments:</u></b> 1) M.A. 4/2004 2) R.A. 47/2016 3) R.A. 135/2017 4) R.A. 170/2017 5) M.C. 246/2020 6) P &amp; SC 50/2020 7) P &amp; SC 8/2021</p> <p><b><u>Evidence:</u></b> 1) SC 72/2012 2) SC 115/2013 3) SC 70/2014 4) SC 112/2014 5) SC 192/2014 6) SC 205/2014 7) SC 241/2014 8) SC 174/2016</p>	<p><b><u>Arguments:</u></b> 1) Crl.R.P. 55/2016 2) Crl.A. 65/2019 3) Crl.A. 70/2019</p> <p><b><u>Further Arguments:</u></b> 1) G and WC 10/2020</p> <p><b><u>Cross Examination of R.W.:</u></b> 1) Misc 36/2017</p> <p><b><u>Cross Examination of P.W.:</u></b> 1) G and WC 23/2020</p> <p><b><u>Objection:</u></b> 1) R.A. 38/2018 2) I.C. 1/2021 3) R.A. 80/2021 4) Crl.Misc. 798/2021 5) Crl.Misc. 803/2021</p> <p><b><u>Order:</u></b> 1) Crl.Misc. 793/2021</p> <p><b><u>To hear:</u></b> 1) R.A. 34/2014 2) M.V.C. 63/2015 3) P &amp; SC 24/2021</p>

  
7<sup>th</sup> Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

**Note:** 1. All Advocates are requested to strictly follow SOP dated: 21/05/2021 issued by Hon'ble High Court of Karnataka.

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT, BRD, BENGALURU OF  
26.05.2021**

**MORNING SESSION**

**AFTERNOON SESSION**

<b>HEARING</b>		<b>AWAIT RECORDS</b>		<b>JUDGMENT</b>	
1	MA 70/2017	19	MA 24/2019	1	MC 142/2020
	<b>STEPS</b>		<b>COMPLIANCE</b>	2	SC 180/2017
2	EX 42/2016	20	P&SC 22/2018	3	SC 208/2017
	<b>APPEARANCE OF PARTY</b>	21	P&SC 22/2019		
3	MC 55/2020		<b>OFFICE OBJECTION</b>		<b>ORDER</b>
	<b>NOTICE</b>	22	MA 148/2020	1	MC 120/2020
4	RA 133/2016		<b>EVIDENCE</b>		
5	RA 90/2017	23	SC 232/2014		
6	MA 21/2018	24	SC 233/2014		
7	RA 2/2019	25	SC 234/2014		
8	MC 141/2020	26	SC 235/2014		
9	MISC 54/2020	27	SC 28/2017		
10	MISC 38/2021	28	SC 55/2018		
	<b>EVIDENCE</b>	29	SC 163/2018		
11	RA 191/2019	30	SC 333/2019		
	<b>ARGUMENTS</b>	31	SC 14/2020		
12	RA 87/2017		<b>ARGUMENTS</b>		
	<b>AWAIT LCR</b>	32	CrI.Misc 748/2021		
13	RA 213/2013		<b>CALL ON</b>		
14	RA 169/2017	33	CrI.RP 20/2021		
15	RA 171/2017		<b>CHARGE</b>		
16	RA 23/2018	34	SC 210/2019		
17	RA 26/2018		<b>OBJECTIONS</b>		
	<b>AWAIT NOTICE</b>	35	CrI.Misc 790/2021		
18	MISC 120/2015	36	CrI.Misc 799/2021		

**Cause List of IX Addl. District and Sessions Judge,  
Bengaluru Rural District, Bengaluru.**

**Dated: 26-05-2021.**

<b><u>Morning Session</u></b>	
<b><u>Civil</u></b>	<b><u>Criminal</u></b>
1. RA 173/2015	11. Spl.C.180/2012
2. P & SC 27/2020	12. CrI.A.16/2020
3. FDP 1/2017	13. SC 16/2020
4. MA 137/2020	14. SC 93/2017
5. OS 2/2019	
6. P & SC 21/2021	
7. RA 135/2020	
8. MC 1/2020	
9. G & WC 25/2020	
10. P & SC 22/2021	
<b><u>Afternoon Session</u></b>	
<b><u>Civil</u></b>	<b><u>Criminal</u></b>
1. RA 114/2018	8. SC 60/2019
2. Misc.63/2019	9. SC 59/2015
3. RA 23/2019	10. Spl.C.110/2019
4. G & WC 24/2020	11. CrI.A.43/2020
5. RA 11/2019	12. Spl.C.2/2013
6. P & SC 20/2021	13. Spl.C.237/2016
7. MA 45/2019	

Sd/-

Date : 25-05-2021.

Place : Bengaluru.

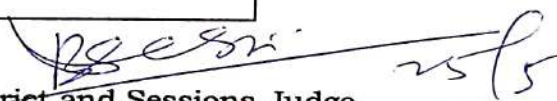
IX Addl. District and Sessions Judge,  
Bengaluru Rural District, Bengaluru.

**CAUSE LIST IN THE COURT OF SRI BASAVARAJA CHENGTI  
HONBLE X ADDL. DISTRICT AND SESSIONS JUDGE  
BENGALURU RURAL DISTRICT, BENGALURU  
(DEDICATED COMMERCIAL COURT)  
MORNING SESSION DATED : 26.05.2021**

Sl. No.	Case No.	Stage
1	Com O S 69/2020	Evidence
2	Com OS 63/2020	Evidence
3	Com OS 149/2020	Evidence
4	Com OS 171/2020	Evidence
5	Com OS 217/2020	Evidence
6	Com OS 249/2020	Evidence
7	Com OS 328/2020	Evidence
8	Com OS 262/2021	Evidence
9	Com OS 263/2021	Evidence
10	Com OS 625/2021	Evidence
11	Com OS 941/2021	Evidence
12	Com OS 145/2020	Arguments
13	Com OS 711/2021	Arguments
14	Com AS 49/2021	Arguments
15	Com AA 20/2021	Arguments

**AFTER NOON SESSION**

Sl. No.	Case No.	Stage
1	Com O S 369/2020	Hearing
2	Com OS 401/2020	Hearing
3	Com OS 253/2020	Hearing
4	Com OS 5/2020	Hearing
5	Com OS 160/2020	Hearing
6	Com OS 115/2021	Hearing
7	Com OS 271/2021	Hearing
8	Com OS 766/2021	Hearing
9	Com OS 776/2021	Hearing
10	Com OS 883/2021	Hearing
11	Com OS 59/2021	steps
12	Com OS 642/2021	steps
13	Com OS 685/2021	steps
14	Com OS 386/2020	steps
15	Com OS 247/2020	Steps

  
 X Addl. District and Sessions Judge,  
 BRD, Bengaluru

Note: The rest of the cases posted for the day will be assigned dates in CIS portal through bulk posting. The learned Advocates may ascertain the dates from CIS portal.